

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130

IA(LB.C)/1029(CH)2023

In

CP (IB) No. 72/Chd/Chd/2021

(Admitted)

IN THE MATTER OF:

**Punj Security & Housekeeping
Services Pvt. Ltd.**

...

Corporate Applicant

Under Section: 10, IBC 2016, 33(1) (b) (i) to (iii) r/w Sec 33(3)

Order delivered on 09.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.08.2024.

Sd/-

Court Officer